

when the "Sikkim Subjects Regulation" is finalized, the status of Indians in Sikkim and Sikkimese in India will be adequately protected.

Shri Kamath : What is the number approximately, if not accurately, of Indians in Sikkim and of Sikkimese in India?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : We have no figures at present with us.

Shri Kamath : What is the position, constitutionally speaking, of Sikkim *vis-a-vis* India, and how far does it differ from that of the neighbouring State of Bhutan?

Shri Jawaharlal Nehru : I would advise the hon. Member to read the treaty between India and Sikkim. These things cannot be defined in precise phrases.

Shri Kamath : Do Government propose, now or later on, to consider the citizenship issue of India and Bhutan, and of India and Nepal, *inter Se*, on a reciprocal basis, just as in the case of some British Commonwealth countries?

Mr. Speaker : How does that arise out of this question?

Shri Kamath : It is regarding citizenship.

Mr. Speaker : This is only in respect of Sikkim.

Shri Kamath : But the neighbouring States are equally important.

Mr. Speaker : No. Now, Shrimati Renu Chakravartty.

Shrimati Renu Chakravartty : As far as we know, Sikkim is a protectorate of India. May I know what the implications of its being a protectorate are, as far as the rights of Indian citizens within that country are concerned?

Shri Jawaharlal Nehru : I purposely refrain from using any word to define the relationship. These words have been used in the past. They change their connotation and their meaning and their application. They may part-

ly be correct. Anyhow, so far as the position of Indians there is concerned, as stated earlier, there is no particular difficulty about the Indians there. They have no rules and regulations at present, but as stated in the main answer, the matter is apparently being considered by the Sikkim Durbar, and they are thinking of promulgating a 'Sikkim Subjects Regulation'. In fact, they have asked our advice about it.

Shri C. D. Pande : Is it a fact that China is also claiming the territories of Sikkim, Bhutan and Nepal as falling within her suzerainty?

Shri Syamanandan Sahaya : He means the zone of influence.

Shri Jawaharlal Nehru : No, not that I am aware of.

Shri Kamath : Pending the finalisation of this issue with Sikkim, is the Prime Minister in a position to assure the House that Indians at present in Sikkim do not labour under or suffer from any kind of disability, civil or other?

Shri Jawaharlal Nehru : I have not heard of this before. I do not know if the hon. Member has had any particular information. But there has been no case of any Indian suffering any disability in Sikkim, to my knowledge, at any time.

NUCLEAR TESTS

*2058. **Shri C. R. Narasimhan :** will the Prime Minister be pleased to state:

(a) whether there are adequate arrangements in this country to watch the extent of radio fall-out, radioactive contamination of air-space and adjoining seas and other harmful effects causable by nuclear and thermonuclear test explosions likely to be conducted in the Indian Ocean area and near about by some nations; and

(b) if so, the broad outlines of such arrangements?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The radio-active fall-out from nuclear and thermo-nuclear test explosions is being measured continuously in Bombay.

Preparations are being made to carry out fall-out measurements at several places in the country. Necessary apparatus for these measurements is being constructed and it is hoped that the measurements will be started very soon.

In case of any test explosions being conducted in or near the Indian Ocean, we are adequately equipped to estimate quickly the radio-activity of sea-water and find out whether it will have any harmful effects.

Shri C. R. Narasimhan: May I know whether India has demanded information on the subject from the country or countries intending to conduct explosions in the Indian Ocean area?

Shri Jawaharlal Nehru: I do not think so. That is about demanding. Here, the question is how far we are equipped to find out. The information apparently would be as to whether they are going to have a test or not. So far as I know, we have not demanded information on that. But there have been public statements to the effect that there would be such an experiment; and lately, only yesterday or the day before, it was stated that the experiment has been postponed—I am sorry. Perhaps, I am mixing up two experiments—there are two. We have not demanded any information about the time or place of the explosion, so far as I know.

Shri C. R. Narasimhan: Is it not desirable or practicable to ask for information on the subject from countries which indulge in such test explosions so that in addition to the data that we may collect from our own apparatus and equipment, more could be secured?

Shri Jawaharlal Nehru: The first question is whether any such experimental explosion is going to take

place, and if so, when and where. The other is in regard to the subsequent data on it.

Mr. Speaker: His question is whether we cannot ascertain straightway from those countries which want to make these experiments, instead of relying exclusively upon our own resources.

Shri Jawaharlal Nehru: No. The question was whether we could measure these things. That is essential for our country to do. Every country has its own scientific machinery. If we are going to rely on others, then why should we have our scientific laboratories here—we could ask the British or the American or the Russian laboratories to supply us the data? That is not the way one approaches scientific matters.

Shri S. V. Ramaswamy: Are Government aware that certain test explosions are going to be conducted in Christmas Island, and if so, since we are so near to that, do Government propose to approach or request that Government not to conduct any test explosions there?

The Minister Without Portfolio (Shri Krishna Menon): So far as the test explosions in the Indian Ocean at Christmas Island are concerned, the Government of India have no official information. There have been rumours and statements in the press about it, and it is not usual for us to act on that basis. When the Government concerned make a definite statement either in their parliament, or communicate with us through diplomatic channels, that is the time when we can take official action.

Shri Joachim Alva: May I know whether in view of the U.S. Military Pact with Pakistan, we have alerted friendly Governments like those of Egypt, Burma and Ceylon, which are on the regions of the Arabian Sea, the Indian Ocean and even as far as the Suez Canal, about any impending nuclear experiments being conducted in these regions, and the danger thereof to all of us? I will repeat my question.

Shri Jawaharlal Nehru : The hon. Member's question is clear. But it has absolutely nothing to do with what we are discussing.

Shri H. N. Mukerjee : It is a fact that Indonesia has protested against the contemplated experimentation with the hydrogen bomb in the Christmas Islands in the Indian Ocean region, and is it the intention of our Government to inform the Governments concerned that in regions which are fairly contiguous to our own country, experiments of this sort will not be tolerated?

Shri Krishna Menon : So far as we are aware, there has, again, been a public statement by the Government of Indonesia that they are concerned about explosions in the Indian Ocean in the same way as other countries have said that they are concerned about explosions in Antarctica. But until the Government of Indonesia inform us or the Government who are supposed to be contemplating the explosions inform us, we could not take any official action.

COMMUNITY PROJECT IN UTTAR PRADESH

*2059. **Shri Raghurib Sahai :** Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 1164 on the 18th April, 1956 and state :

(a) what actually was the achievement in so far as intensive phase in these blocks was concerned;

(b) whether any targets had been laid down and whether in all these cases, they had been achieved; and

(c) whether any evaluation of their activities was undertaken before the expiry of their term and if so, by which agency?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) A statement showing the physical achievements in respect of the 18 Community Development Blocks referred to in Unstarred Question No. 1164 answered in the Lok Sabha on 18-4-1956 is

laid on the Table of the House. [See Appendix XII, annexure No. 28.]

(b) Specific targets for individual works have not been laid down. But statements II & III—

(i) showing the assessment of physical achievements per 1,000 persons in these blocks as compared to All-India averages for this particular series of blocks and

(ii) showing progress of Governmental expenditure against 'pro rata' targets upon 31-12-1955 under the same series of blocks in Uttar Pradesh,

which are laid on the Table of the House show that the progress in these series of blocks is on the whole satisfactory [See Appendix XII, annexure No. 28.]

(c) Evaluation was undertaken in one of these Blocks, namely Bhatat Community Development Block by the Programme Evaluation Organisation of the Planning Commission.

Shri Raghurib Sahai : I have gone through this statement hurriedly. It makes the whole position confusion worse confounded. I have not been able to follow.....

Mr. Speaker : The hon. Member may read it more leisurely and come back.

Shri Raghurib Sahai : Out of these 18 blocks, which of the blocks have done good work, which have done indifferent work and which have done unsatisfactory work? I would like to know whether the hon. Deputy Minister could categorise all these blocks in this manner.

Shri Hathi : The statement which I have laid on the Table is very exhaustive, and it is natural that the hon. Member has not found sufficient time to go through it. There are 40 items of work to be taken up in each block and there are 18 such blocks. So about 720 columns are there. We have given the progress for each block for each particular item. If he